

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2663
ANSWERED ON 23.03.2023**

Meeting of Under Trial Review Committees

2663SHRI BINOY VISWAM:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the meetings held by the Under Trial Review Committees (UTRCs) since 2019, year-wise and State Legal Services Authority-wise; and
- (b) the details of the number of Under Trial Prisoners (UTPs) released by UTRCs since 2019?

ANSWER

**MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

- (a) to (b) The State-wise details of meetings held by the Under Trial Review Committees (UTRCs) and number of inmates/Under Trial Prisoners released pursuant to UTRCs recommendations during the years 2019, 2020, 2021 and 2022 is at Annexure-A.

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 2663 for answering on 23.03.2023 raised by Shri Binoy Viswam, MP - Meeting of Under Trial Review Committees.

Statement showing details of meetings held by the Under Trial Review Committees (UTRCs) and number of inmates/Under Trial Prisoners (UTPs) released pursuant to UTRCs recommendations during the years 2019, 2020, 2021 and 2022

S.No.	State/UT Legal Services Authority	2019		2020		2021		2022	
		No. of meetings of UTRCs held	No. of inmates/UTPs released	No. of meetings of UTRCs held	No. of inmates/UTPs released	No. of meetings of UTRCs held	No. of inmates/UTPs released	No. of meetings of UTRCs held	No. of inmates/UTPs released
1	ANDHRA PRADESH	127	1004	78	326	47	529	101	1160
2	ARUNANCHAL PRADESH	72	26	95	82	103	34	139	10
3	ASSAM	132	620	247	592	323	1576	323	1274
4	BIHAR	249	101	344	95	238	185	364	506
5	CHHATISGARH	174	2252	76	686	87	162	129	299
6	GOA	8	45	48	7	19	2	14	12
7	GUJARAT	235	149	495	20	224	54	176	146
8	HARYANA	217	221	790	259	745	392	725	1525
9	HIMACHAL PRADESH	91	27	423	3	523	1	532	127
10	JAMMU & KASHMIR	18	0	43	7	31	5	37	2
11	JHARKHAND	169	8	313	47	309	208	265	570
12	KARNATAKA	245	15	356	19	710	124	1318	8810
13	KERALA	0	98	23	9	31	1	55	72
14	MADHYA PRADESH	314	606	432	802	324	357	386	944
15	MAHARASHTRA	274	1739	594	3047	643	857	661	3757

16	MANIPUR	65	43	24	33	29	16	45	16
17	MEGHALAYA	11	72	79	190	11	32	145	78
18	MIZORAM	0	151	0	0	2	0	3	15
19	NAGALAND	39	16	84	42	37	36	33	5
20	ODISHA	30	106	1170	1229	1440	2571	1440	3536
21	PUNJAB	151	323	625	1608	662	649	686	2121
22	RAJASTHAN	404	613	1087	791	1057	2668	725	1569
23	SIKKIM	32	1	152	4	201	0	199	5
24	TELANGANA	48	610	32	409	33	65	49	309
25	TAMIL NADU	77	458	91	745	102	1478	190	1906
26	TRIPURA	16	1	109	157	187	190	135	167
27	UTTAR PRADESH	186	1640	541	2212	692	1110	605	2654
28	UTTARAKHAND	27	845	268	484	218	1577	166	713
29	WEST BENGAL	99	312	530	885	410	1266	262	2124
30	ANDAMAN & NICOBAR ISLANDS	0	0	13	2	38	0	41	0
31	CHANDIGARH	7	0	19	0	2	0	3	0
32	DADRA & NAGAR HAVELI	3	0	0	0	0	0	4	1
33	DAMAN & DIU	12	0	6	0	8	0	6	0
34	DELHI	90	367	315	481	334	875	339	1044
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	4	9	5	0	7	0	14	3
37	LADAKH	NA	NA	NA	NA	7	0	6	0
	Total	3626	12478	9507	15273	9834	17020	10321	35480

Note: Ladakh Legal Services Authority was constituted in the month of February, 2021.